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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 6955/2024 and CM APPL. 28984/2024

KPS COLLEGE & ANR. Petitioners

Through: Mr. Amitesh Kumar, Ms. Priti Kumari and Mr. Mrinal Kishor, Advocates

versus

NATIONAL COUNCIL FOR TEACHER
EDUCATION & ANR. Respondents

Through: Mr. Akhilesh K. Srivastava and
Mr. Manoj Kumar, Advocates for NCTE

+ W.P.(C) 6957/2024 and CM APPL. 28989/2024

MRBD COLLEGE OF EDUCATION & ANR. Petitioners

Through: Mr. Amitesh Kumar, Ms. Priti Kumari and Mr. Mrinal Kishor, Advocates

versus

NATIONAL COUNCIL FOR TEACHER
EDUCATION & ANR. Respondents

Through: Mr. Akhilesh K. Srivastava and
Mr. Manoj Kumar, Advocates for NCTE

+ W.P.(C) 6960/2024 and CM APPL. 28995/2024

ADARSH BED COLLEGE & ANR. Petitioners

Through: Mr. Amitesh Kumar, Ms. Priti Kumari and Mr. Mrinal Kishor, Advocates

versus

NATIONAL COUNCIL FOR TEACHER
EDUCATION & ANR. Respondent



Through: Mr. Akhilesh K. Srivastava and
Mr. Manoj Kumar, Advocates for NCTE

+ W.P.(C) 6974/2024 and CM APPL. 29054/2024

BR COLLEGE SHAHPURA, JAIPUR Petitioner

Through: Mr. Abhishek Singh, Ms.
Priyanka Madavaram and Mr. Karan
Chaudhary, Advocates

versus

NATIONAL COUNCIL FOR TEACHER
EDUCATION & ANR. Respondents

Through: Mr. Akhilesh K. Srivastava and
Mr. Manoj Kumar, Advocates for NCTE

+ W.P.(C) 6975/2024 and CM APPL. 29055/2024

SWAMI VIVEKANANDA MAHAVIDYALAYA.... Petitioner

Through: Mr. Abhishek Singh, Ms.
Priyanka Madavaram and Mr. Karan
Chaudhary, Advocates

versus

NATIONAL COUNCIL FOR TEACHER
EDUCATION & ANR. Respondents

Through: Mr. Akhilesh K. Srivastava and
Mr. Manoj Kumar, Advocates for NCTE

+ W.P.(C) 6988/2024 and CM APPL. 29078/2024

MAHARANA PRATAP COLLEGE & ANR. Petitioner

Through: Mr. Amitesh Kumar, Ms. Priti
Kumari and Mr. Mrinal Kishor, Advocates

versus



NATIONAL COUNCIL FOR TEACHER
EDUCATION & ANR.

..... Respondent

Through: Mr. Akhilesh K. Srivastava and
Mr. Manoj Kumar, Advocates for NCTE

+ W.P.(C) 6998/2024 and CM APPL. 29110/2024

GARIB NAWAZ COLLEGE BASNI NAGAU Petitioner

Through: Mr. Abhishek Singh, Ms.
Priyanka Madavaram and Mr. Karan
Chaudhary, Advocates

versus

NATIONAL COUNCIL FOR TEACHER

EDUCATION & ANR.

..... Respondents

Through: Mr. Akhilesh K. Srivastava and
Mr. Manoj Kumar, Advocates for NCTE

+ W.P.(C) 7004/2024 and CM APPL. 29176/2024

SHRI DAU BABA TT COLLEGE & ANR. Petitioners

Through: Mr. Amitesh Kumar, Ms. Priti
Kumari and Mr. Mrinal Kishor, Advocates

.

versus

NATIONAL COUNCIL FOR TEACHER

EDUCATION & ANR.

..... Respondents

Through: Mr. Akhilesh K. Srivastava and
Mr. Manoj Kumar, Advocates for NCTE

CORAM:

HON'BLE MR. JUSTICE C.HARI SHANKAR

ORDER
15.05.2024

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W.P.(C) 6955/2024 & conn.

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1. Issue notice to show cause as to why *rule nisi* be not issued.
2. Notice is accepted on behalf of the Respondent /NCTE by Mr. Akhilesh K. Srivastava.
3. Renotify with connected matters on 16 May 2024 at 2.30 pm.

C.HARI SHANKAR, J

MAY 15, 2024/yg